

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 102 of 2025

Tribunal on its own motion SUO
MOTU based on the News Item in
DT Next Dt 11.05.2025 titled
"Chennai Citizen Connect : Caption
Cotton Canal nearly choked due to
garbage dumping".

.....Applicant

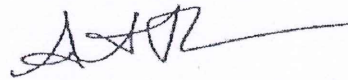
-Vs-

Tamil Nadu Pollution Control Board,
Through its Member Secretary,
Chennai and Others.

... Respondents

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**Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith,
Advocate, Chennai.**

STATUS REPORT SUBMITTED BY THE 1ST RESPONDENT BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) IN ORIGINAL APPLICATION NO. 102 OF 2025, TAKEN AS A SUO MOTU BY THE HON'BLE TRIBUNAL BASED ON A NEWS ITEM PUBLISHED IN DT NEXT DATED 11.05.2025, TITLED "CHENNAI CITIZEN CONNECT: CAPTAIN COTTON CANAL NEARLY CHOKED DUE TO GARBAGE DUMPING".

On 1.8.2025, the Hon'ble National Green Tribunal, (SZ) has directed, the respondents to file their respective reports after making a spot inspection and furnish photographs with the details of latitude and longitude. To comply the direction of the Hon'ble Tribunal, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, Mrs.Vanitha murugaiyan, D/o Thiru.M.Ayyakkannu, submits the report on behalf of the 1st respondents herein.

A.Earlier, the Hon'ble National Green Tribunal (PB), New Delhi has registered a Suo Motu based on a news item published in DT Next dated 11.05.2025, titled "Chennai Citizen Connect Cotton Canal nearly choked due to garbage dumping" and registered as OA No.274 of 2025 (PB). Subsequently the matter was transferred to the Hon'ble National Green Tribunal (SZ) and renumbered as O.A. No. 102 of 2025 (SZ).

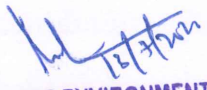
B.The allegation in the news article states that the situation becomes particularly dire at the stretch near Anderson Road, close to the Ayanavaram bus stand, where heaps of plastic waste and garbage severely impede the water flow. In addition to solid waste, untreated raw sewage is reportedly being released directly into the canal, further degrading its condition and contributing to the destruction of this once-functional waterway.

C. In this regard, the TNPCB officials inspected the alleged site on 13.04.2026. During inspection, it was observed that, solid wastes and sewage are found in the caption cotton canal. Sewage generated from the nearby residential area is discharged in to the caption cotton canal. Further, the said canal area was blocked due to CMRL works at the stretch of Anderson Road, near Ayanavaram Bus Depot. **(Photographs taken during inspection is enclosed as Annexure - 1).**

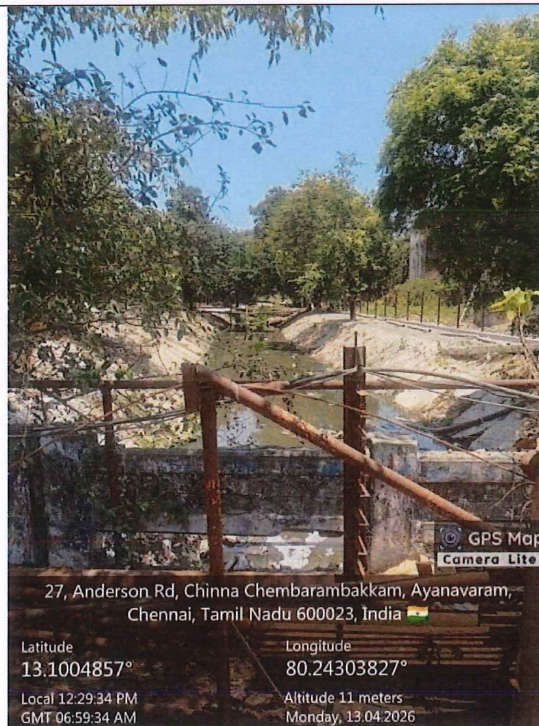
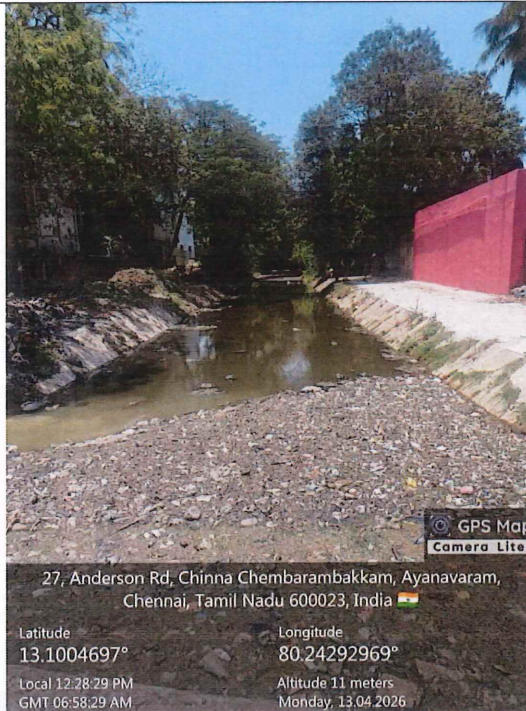
D. The DEE, Chennai, TNPCB has been addressed a letter on 13.04.2026 to the Greater Chennai Corporation and Chennai Metropolitan Water Supply and Sewage Board for taking necessary action to remove the solid waste dumped in the stretch of caption cotton canal at Anderson road, near Ayanavaram Bus stand and to take necessary action to stop the disposal of solid waste in the water bodies as per the Solid Waste Management Rules, 2016 and to prevent disposal of domestic sewage into the caption cotton canal and to ensure the complete collection of sewage from the complaint area through Underground Sewerage Scheme and to transport the same for further treatment in CMWSSB STP's. **(Enclosed as Annexure - II)**

This report is submitted to the Hon'ble National Green Tribunal (Southern Zone) in compliance of the directions passed by the Hon'ble Tribunal. The TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

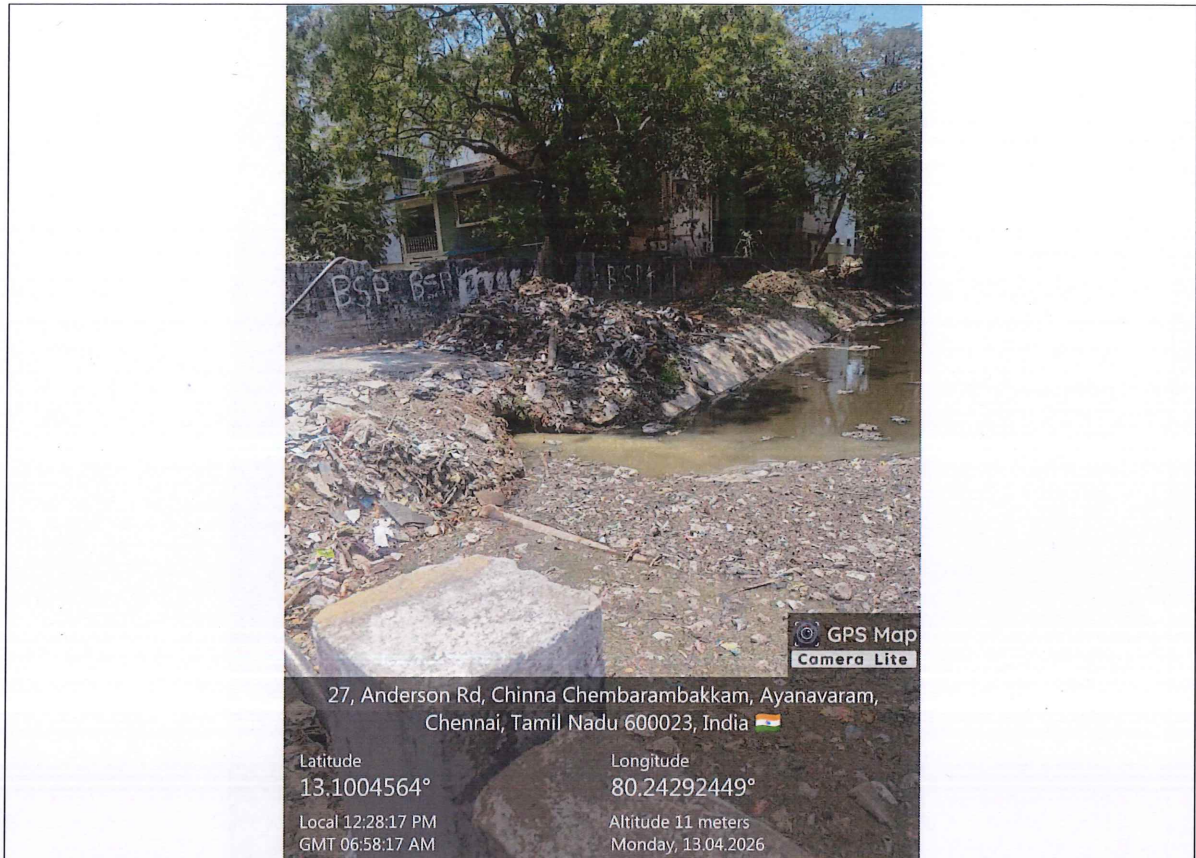
Dated at Chennai, on this the day of 13th July 2026.


JOINT CHIEF ENVIRONMENTAL ENG.
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Photographs taken during inspection







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Through its Member Secretary,
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...Respondents

**Status Report submitted by the First
Respondent - TAMIL NADU POLLUTION
CONTROL BOARD**

Date of filing : ~~15.07~~2026

Date of hearing : ~~28.07~~2026



Thiru.S.Sai Sathya Jith,
Advocate for 1st Respondent: TNPCB.